

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-84/2003/2173/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri S.N. Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 3rd June, 2020.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.DJB I-11/2020/1883 dtd 01.06.2020
Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for one day on 08.06.2020 along with station leave permission, with official vehicle, at your own cost, w.e.f. the afternoon of 05.06.2020 till the morning of 09.06.2020, subject to adherence to lockdown protocols. The Chief Judicial Magistrate, Bongaigaon, in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-84/2003/2174/A, dated 3.6.2020

Copy to:

1. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)

Rdas